

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1737
TO BE ANSWERED ON 26.07.2017**

BOTTLED MINERAL WATER

1737. SHRI PINAKI MISRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that mineral water, claimed safe by the bottling companies for drinking, is actually not fit to drink at all and if so, the details thereof;**
- (b) whether it is also a fact that the bottling companies, supplying bottled mineral water by the name 'Rail Neer', have been found to be involved in some fraud activity; and**
- (c) if so, the measures taken by the Railways to ensure that such companies are shut and booked for cheating the faith of passengers?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): 'Rail Neer' is the exclusive brand to be sold at railway premises and in trains to ensure that the Railway user gets quality drinking water. In instances of non-availability/short supply of Rail Neer Packaged Drinking Water (PDW), Zonal Railways have been delegated powers to shortlist and empanel Bureau of Indian Standards (BIS) approved PDW brands of private companies for sale at railway stations and on trains. As only Rail Neer or other shortlisted BIS approved PDW brands of the empanelled private companies have been permitted for supply/sale on mobile units

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and at Railway stations through authorised static units, there has hardly been any complaint across Zonal Railways with regard to quality of the BIS approved PDW supplied to passengers. However, whenever complaints of unauthorised supply/sale of inferior quality non-approved brands of PDW are received, suitable action, including imposition of monetary fines, is taken as per rules against the defaulting licensees depending on the gravity of the lapse.

(b): No, Madam.

(c): Does not arise.
